As per clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

_								_			(Amount in ₹)
SI No.	Category of creditor	Summar	y of Claims received		Summary of Claims Admit	ited	Amount of contingent Claims	Amount of Claims not admitted	Amount of Claims under verification	Details in Annexure	Remarks , if any
		No. of Claims	Amount	No. of Claims	Amount of Claims admitted	% Share in Total Amount of Claims Admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0%	0	0	-	1	
7	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0%	0	0	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0%	0	0	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0%	0	-	-	4	
5	Operational creditors (Workmen)	0	0	0	0	0%	0	0	-	5	
	Operational creditors (Employees)	0	-	0	0	0%	0	0	-	6	
	Operational creditors (Government Dues)	0	0.00	0	-	0%	0	0	-	7	
	Operational creditors (other than Workmen and Employees and Government Dues)	2	19,72,32,292.00	2	6,98,84,282.00	100%	0	-	12,73,48,010.00		Principal Amount is Admitted and Interest Amount is under verification
	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	0	0	0%	0	-	-	9	
	Total	2	19,72,32,292.00	2	6,98,84,282.00	100%	0	-	12,73,48,010.00		

Mr. Manojkumar Babulal Agarwal

Interim Resolution Professional For: - Dojahan Trading Private Limited IP Registration No.: IBBI/IPA-001/IP-P00980/2017-2018/11613

Office No. 16-17, 2nd Floor, Pride Plaza, Pimpri Chowk, Behind Ambedkar Statue, Pimpri, Pune - 411018, Maharashtra, India.

Email: - cirp.dojahan@gmail.com

						А	nnexure - 1								
Name of th	ne Corporate Debtor : - Dojahan Trading P	rivate Limited			Date of commenceme	ent of CIRP - 24t	h May, 2024		List of creditors as	on - 16.06.2024					
	List of secured Financial creditors belonging to any class of creditors														
														(Amo	ount in₹)
SI.	Name of creditor	Identification No.	Details of claim re	eceived			Details of	claim admitted			Amount	Amount of any	Amount of claim	Amount of claim	Rem
No.			Date of receipt	Amount claimed	Amount of claim	Nature of	Amount covered	Amount covered by	Whether	% of voting share in	of	mutual dues, that	not admitted	under verificati on	arks,
					admitted	claim	by security	guarantee	related party?	CoC	continge	may be set- off			if
	-	-		-	-	-		-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

						Annexure	e - 2							
	Name of the Corporate Debtor : - Dojahar	Trading Pr	ivate Limite	d		Date of commencement of CII	RP - 24th May, 2024					List of creditors as o	n - 16.06.2024	
List of unsecured Financial creditors belonging to any class of creditors														
(Amouni													(Amount in₹)	
SI.	Name of creditor	Identificat	Details	of claim	Details of clair	n admitted			_	Amount	Amount of any	Amount of claim	Amount of claim	Remarks
No.		ion No.			Amount of claim	Nature of claim	Amount covered	Whether	_	of	mutual dues, that	not admitted	under verification	, if any
			receipt	claimed	admitted		by guarantee	related party?	CoC	contingen t claim	may be set- off			
	-	-	-	-	-	-	-	-	-	-	-	-	-	+-
	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-		-	-	=	-	=	=	=	-
	-	-	-	-	-	-	-	-	-	-	-	-	-	-

						Α	nnexure - 3	}							
Name of t	he Corporate Debtor : - Dojahan Trading Private	Limited		List of secured Financi				- 24th May, 2024 reditors belonging	to any class	s of creditors)		List of creditors	as on - 16.06.2024		
														(Ar	nount in₹
SI.	Name of creditor	Identificat	Details o	of claim received			Det	tails of claim admit	ted		Amount of	Amount of any	Amount of claim	Amount	Remark
No.		ion No.	Date of	Amount claimed	Amoun	Nature	Amount	Amount covered	Wheth	% voting share in CoC	continge nt claim	mutual dues,	not admitted	of claim	s, if any
			receipt		t of	of claim	covered	by guarantee	er			that may be		under	
					claim		by		related			set-off		verificati	
					admitte		security		party?					on	
					d		interest								
	-	-	-	-	-	-		-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
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						Ar	nexure - 4							
Name of t	he Corporate Debtor : - Dojahan Trading Priv	ate Limited					Date of co	mmencem	ent of CIRP - 24th May,	2024		List of cre	ditors as on - 16.06.202	24
					List o	f unsecured Financial creditors (other tha	n financial c	reditors be	longing to any class of	creditors)				
														(Amount in₹)
SI.	Name of creditor	Identificat	Details o	of claim		Details of claim admit	ted			Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if
No.				Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	er related	% of voting share in CoC	contingent claim	mutual dues, that may beset- off	not admitted	under verification	any
	-	-	-		-	-	-	-	=	-	-	-	-	-
	-	-	-	-	-		-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-	-	-	-	-
														
ı														

			Ar	nexure - 5										
Name	of the Corporate Debtor: - Dojahan Trading Private Limited			Date of commence	ment of CIRP - 24th N	May, 2024				List of cred	litors as on -	- 16.06.2024	1	
			List of Operatio	nal Creditors (Workm	en)									
													(A	mount in₹)
SI.	Name of authorised representative, if any	Details of claim r	eceived		De	tails of clair	m	Amount	Amount	Amoun		Remarks,		
No.		work man		Date of receipt	Amount claimed	Amount of claim	Nature of	Whether related	% voting	of contingen	of any mutual	t of claim	t of claim	if any
						admitte		party?	CoC, if	_	dues, that	under	not	
						d			applicable		may be	verifica	admitt	
											set-off	tion	ed	
	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	-	-	-	-		-	_	-
	-	-	-	-		-	-	-	-	-		-	_	-
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					Annexure - 6									
Name o	of the Corporate Debtor : - Dojahan Trading Private L	imited		List of Operati	Date of commencer		P - 24th May	y, 2024			List of cred	ditors as on - 16	.06.2024	
					(-mp.									Amount in₹)
SI. No.	Name of authorised representative, if any	Name of emplo yee	Identification No.	Details of claim received Date of receipt	Amount claimed	Amount of claim admitte d	Nature of claim	party?	% of		Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	
	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	-	-	-	-	-	-	_	-	-	-	-	-	-	-

Name o	of the Corporate Debtor : - Dojahan Trading Pri	vate Limited				Annexure - 1		of CIRP - 24	Ith May, 2024		List of cre	ditors as on	- 16.06.2024			
					List of Operation	onal Creditors (Governmen	nt Dues)								
		_													(A	_
SI. No.					claim received		1		aim admitted		1	Amount	Amount of	Amount of	Amount	R
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered	Amount covered by guarantee	Whether related party?		of contingen t claim	any mutual dues, that may be set- off	claim not admitted	of claim under verificatio n	
	Department -			Date of receipt	Amount claimed	claim		covered by security	covered by	related	voting share in CoC, if	contingen t claim	dues, that may be set-		under verificatio	-

						Annexure - 8	8								
Nam	e of the Corporate Debtor : - Dojahan Trading Private Lin	nited				Date of comm	nencement of CIRP -	- 24th May, 2024				List of cre	ditors as on	- 16.06.2024	
				List of Operation	al Creditors (Other	than Workmen	and Employees and	d Government Dues)							
SI.	Name of creditor	Identification No.	Details of cla	nim received			Dotails of cl	laim admitted			Amount of	Amount	Amount	Amount of claim	(Amount
No.	Name of Cecano.			Amount claimed		Nature of claim		Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent	of any mutual dues, that may be set-off	of claim not admitted	under verification	nemarks, it dily
1	E-Complex Private Limited	U63000GJ1995PTC026113	03.06.2024	17,61,16,297.00	6,02,83,233.00	Unsecured	Nil	Nil	No	86.26%	Nil	Nil	Nil	11,58,33,064.00	Principal Amount i admitted(on the basis of NCLT orde and Interest Amount is under Verification
2	Seth Carbon & Alloys Private Limited	U27107MH2007PTC167924	15.06.2024	2,11,15,995.00	96,01,049.00	Unsecured	Nil	Nil	No	13.74%	Nil	Nil	Nil	1,15,14,946.00	Principal Amount admitted (on the basis of books of accounts) and Interest Amount is under Verification
	Total			19,72,32,292.00	6,98,84,282.00					100%				12,73,48,010.00	
															L

		_			Annexure -	9								
Name o	of the Corporate Debtor: - Dojahan Trad	ing Private Limited			Date of co	mmenceme	ent of CIRP -	24th May, 2024	List of cred	litors as on - 1	6.06.2024			
				List of Other Creditors (Other th	an financial	creditors ar	nd operation	nal creditors)						
													(Aı	mount in₹
SI.	Name of creditor	Identification	Details o	of claim received			Details of c	laim admitted		Amount of	Amount of	Amount	Amount	Remarl
No.		No.	Date of	Amount claimed	Amoun	Nature	Amount	Amount covered by	Whet	continge nt	any mutual	of claim	of claim	s, if any
			receipt		t of	of claim	covered	guarantee	her	claim	dues, that	not	under	
					claim		by		relat		may be set-	admitted	verificati	
					admitte		security		ed		off		on	
					d		interest		party					
	-	-	-	-	-	-	-	-	-	-	-	-	-	-